

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

CP No. 23/CB/2022, CA No. 30/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Dr. Bavaguthu Raghuram Shetty -Vs- Health-Tech Chhattisgarh Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Saswat K. Acharya, Adv. CP 23/22
 Mr. Waseem Pangarkar, Adv.
 Mr. Abhishek Gupta, Adv.
 Mr. Shantanu Das, Adv. (CA 30/22)

For Respondent (s)

Mr. Shantanu Das, Adv. (CP 23/22)
 Mr. Saswat K. Acharya, Adv. CA 30/22
 Mr. Waseem Pangarkar, Adv.
 Mr. Abhishek Gupta, Adv.

ORDER

CA No. 30/CB/2022

Ld. Counsel Mr. Shantanu Das appears for the applicant. Respondent is represented by Ld. Counsel Mr. S. K. Acharya, who submits that their objections have been filed which is yet to be received in the Registry. Seeks a short adjournment. In consideration of his request, matter adjourned to 14.11.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)